

CUSTOMS. EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/654 /2005

Date 23/06/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
SHIV CORPORATION, BHAVNAGAR
S/10, SURYA DARSHAN COMPLEX NEAR RUBBER
FACTORY CIRCLE BHVAVNAGAR, GUJARAT
364001

SHIV CORPORATION, BHAVNAGAR

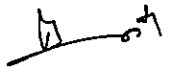
Appellant

THE COMMISSIONER OF CUSTOMS (PREVENTIVE)
JAMNAGAR

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. C/142/2008-CUSTOMS DATED 12.06.08

passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar

(Customs Appeal Branch)

Copy to :

1. Respondent THE COMMISSIONER OF CUSTOMS (PREVENTIVE),
JAMNAGAR, "SARDA HOUSE",
BEDI BANDAR ROAD, JAMNAGAR,
GUJRAT-361002.

2. Adv. / Consult
MR.LAJJA RAM, ADV.,
40/159, C.R. PARK, N.DELHI- 110019.

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Office Copy

15. Guard file


Assistant Registrar
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE
TAX APPELLATE TRIBUNAL,
WEST BLOCK NO. 2, R.K. PURAM,
NEW DELHI
COURT – II**

CUSTOMS TAX APPEAL NO. 654 OF 2005

[Arising out of Order-in-Original No. 32/Commissioner/2005 dated 31.3.2005 passed by the Commissioner of Customs (Preventive), Jamnagar]

For approval and signature:

Hon'ble Mr. S.S. Kang, Vice President,
Hon'ble Mr. Rakesh Kumar, Member (Technical)

1.	Whether Press Reporters may be allowed to see the order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3.	Whether their Lordships wish to see the fair copy of the order?	
4.	Whether order is to be circulated to the Departmental authorities?	

M/s. Shiv Corporation

Appellants

Vs.

CC (Preventive), Jamnagar

Respondent

Appearance:

None for the appellants;
Shri B.K. Singh, SDR, Departmental Representative, for the Revenue

Coram:

Hon'ble Mr. S.S. Kang, Vice President,
Hon'ble Mr. Rakesh Kumar, Member (Technical)

Date of Hearing: 12th June, 2008

FINAL ORDER NO. C/142/08 dated 12/6/08

Per S.S. Kang:

When the case was called, none appeared on behalf of the appellants. On the last date of hearing also, the appellants were unrepresented. In these circumstances appeal is dismissed for non-prosecution.

(Dictated & pronounced in the Open Court.)

(S.S. KANG)
VICE PRESIDENT

(RAKESH KUMAR)
MEMBER (TECHNICAL)

Dated 12th June, 2008-06-12
RK